

NATIONAL COMPANY LAW TRIBUNAL
COURT ROOM NO. 1,
MUMBAI BENCH

Item No. 32

IA 1244/2024 in C.P. (IB)/208(MB)2019

CORAM:

SH. PRABHAT KUMAR JUSTICE VIRENDRASINGH BISHT (Retd.)
HON'BLE MEMBER (TECHNICAL) HON'BLE MEMBER (JUDICIAL)

ORDER SHEET OF THE HEARING ON **15.07.2024**

NAME OF THE PARTIES: **STAINLESS WORK PRIVATE LIMITED**

Section 43(1), 44(1), 66(1) & 10 of the Insolvency and Bankruptcy Code,
2016

ORDER

IA 1244/2024 in C.P. (IB)/208(MB)2019

- 1) Mr. Daneel Pancras, Ld. Counsel for the Resolution Professional and Mr. Sagar Dhakane, Ld. Counsel for the Respondent Nos. 1, 2 and 4 are present.
- 2) Ld. Counsel for the Respondent Nos. 1, 2 and 4 has filed and placed on record Affidavit in Replies. Counsel further seeks some time to proceed further in the matter contending that Arguing Counsel is not available.
- 3) At request, stand over to 06.08.2024, for further consideration and hearing.

Sd/-

Sd/-

PRABHAT KUMAR
MEMBER (TECHNICAL)

JUSTICE VIRENDRASINGH BISHT
MEMBER (JUDICIAL)

Vedant Kedare